THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/419

Dated Shillong, the 29th November 2022

It is hereby notified to all concerned that the **Division Bench** comprising **Hon'ble Mr**. **Justice H.S.Thangkhiew & Hon'ble Mr**. **Justice W. Diengdoh** will sit at **02:00 PM** on **30**th **November**, **2022** instead of at 10:30 AM for hearing of urgent matters, if any.

Further, the Single Bench of Hon'ble Mr. Justice H.S.Thangkhiew will sit at 11:30 AM on 30th November, 2022.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/419-A Dated Shillong, the 29th November 2022 Copy for information to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for kind information.
- 7. The Deputy Solicitor General/ Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
 - 10. All Court Officers, High Court of Meghalaya, Shillong for kind information and necessary action.
 - 11. All Court Masters concerned for information and necessary action.
 - 12. Notice Board.
 - 13. Office File.

JOINT REGISTRAR (LISTING)

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